

HIGH COURT OF SIKKIM
G A N G T O K

No. 25/HCS

Dated: 11.07.2017

NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute a "Committee" for publication of the Indian Law Reports of High Court of Sikkim containing important judgments delivered by Hon'ble Supreme Court of India and monthly judgments delivered by High Court of Sikkim with effect from month of June, 2016, consisting of the following members:-

- | | | |
|----|---|-----------------------------------|
| 1. | Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim | - Chairman |
| 2. | Mr. A. Mariarputham,
Advocate General | - Ex- Officio |
| 3. | Mr. K.W. Bhutia,
Registrar, High Court of Sikkim | - Secretary –cum-
Chief Editor |
| 4. | Mr. T.B. Thapa,
Sr. Advocate | - Member |
| 5. | Mr. Jorgay Namkha,
Advocate/ General Secretary,
Bar Association of Sikkim | - Ex- Officio |
| 6. | Ms. Yangchen D. Gyatso,
Advocate | - Reporter |
| 7. | Ms. Priyanka Chettri,
Advocate | - Reporter |

By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL

Memo No. : 3715-86/HCS

Date: 11.07.2017

Copy to:-

1. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.

2. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice Bhaskar Raj Pradhan for placing his Lordship's kind information.
4. Mr. A. Mariarputham, Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
5. The PA to Registrar, High Court of Sikkim, Gangtok.
6. Mr. T.B. Thapa, Senior Advocate, Church Road, Gangtok, Sikkim..
7. Mr. Jorgay Namkha, Advocate/ General Secretary, Bar Association of Sikkim, Gangtok.
8. Ms. Yangchen D. Gyatso, Advocate.
9. Ms. Priyanka Chettri, Advocate.
10. The Secretary General, Supreme Court of India, New Delhi – 110 201.
11. The Registrar General, All High Courts of India
12. The Secretary to the Government of India, Ministry of Home Affairs New Delhi.
13. The Secretary, Bar Council of India, New Delhi.
14. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
15. The Principal Secretary, Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
16. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
17. The Chief Secretary, Government of Sikkim, Gangtok.
18. The District & Sessions Judge (West) at Gyalshing.
19. The District & Sessions Judge (North) at Mangan.
20. The District & Sessions Judge (East) at Gangtok.
21. The District & Sessions Judge (South) at Namchi.
22. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
23. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
24. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
25. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
26. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
27. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
28. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
29. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
30. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
31. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
32. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.

33. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
34. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
35. The District Magistrate (East) at Gangtok.
36. The District Magistrate (West) at Gyalshing.
37. The District Magistrate (North) at Mangan.
38. The District Magistrate (South) at Namchi.
39. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
40. The General Secretary, High Court Bar Association, Gangtok.
41. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
42. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
43. All Section In-charge, High Court of Sikkim, Gangtok.
44. The Computer Cell, High Court of Sikkim, Gangtok.
45. Notice Board,
46. Guard file &
47. File.

Sd/-
REGISTRAR GENERAL